

Department or research projects as follows:—	\$
(i) For a programme-specialist for one year . . . . .	30,000/-
(ii) For a consultant for one month to the Department of Linguistics . . . . .	3,000/-
(iii) For approximately 20 man years of advanced foreign study for present and prospective members of the Department staff . . . . .	1,50,000
(iv) For books and periodicals for the Department . . . . .	50,000
(v) For administrative and professional support from Cornwell University . . . . .	6,000
(vi) For indirect expenses incurred by Cornwell in carrying out the programme . . . . .	4,000
	2,43,000
<b>2. Department of Chinese Studies:</b>	
For the development of programme of research and training in Chinese Studies with effect from 9th September, 1964 . . . . .	5,36,000
<b>3. Department of Economics and Commerce :</b>	
Equipment for research . . . . .	3,71,000
<b>4. Department of Zoology :</b>	
For research and training of Physiology of Reproduction . . . . .	1,95,000
<b>5. Department of Legal Education :</b>	
Amount not known at present	
<b>6. Post-graduate Research and Training :</b>	
Cost of maintaining a Planning Group and consultants from time to time.	

**Czech Rifles for Armed Forces** to state:

2620. { Shri Indrajit Gupta:  
Shri Yashpal Singh:  
Shri Narendra Singh Mahida:

Will the Minister of Home Affairs be pleased to state:

(a) whether a consignment of Czech rifles has been imported recently for the use of the armed forces; and

(b) whether there is any agreement between India and Czechoslovakia for further supplied in future also?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No, Sir. However some Czech rifles are being imported for training civilians under the Civilian Rifle Training Scheme.

(b) No, Sir.

**Arrest of Tripura M.L.A.**

2621. Shri Biren Dutta: Will the Minister of Home Affairs be pleased

(a) whether it is a fact that an M.L.A. of Tripura Legislative Assembly was recently arrested and handcuffed while being taken from Teliamura Police Station to Khowi town; and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) Yes, Sir.

(b) He was arrested by the police in course of investigation of a pre-planned cold-blooded murder case. In view of the gravity of the offence and the apprehension that he might resort to violence in order to effect his escape, he was handcuffed.

**Paralkote Area in Dandakaranya**

2622. Shrimati Renu Chakravartty: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that displaced persons who were sent to Paralkote area in Dandakaranya four years ago are still living there